

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

MABSOOT BUILDHOMES INDIA PRIVATE LIMITED OPERATING IN REAL ESTATE
INDUSTRY AT NOIDA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Mabsoot Buildhomes India Private Limited; CIN : U70109DL2013PTC254691
2.	Address of the registered office	Property No 63, Top Floor, Bharat Nagar, New Friends Colony, Delhi - 110065
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Supertech North Eye Plot No. GH-1, Sector 74, Noida - 201307
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – cirp.mbipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – cirp.mbipl@gmail.com
10.	Last date for receipt of expression of interest	06 November 2023
11.	Date of issue of provisional list of prospective resolution applicants	16 November 2023
12.	Last date for submission of objections to provisional list	21 November 2023
13.	Date of issue of final list of prospective resolution applicants	01 December 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06 December 2023
15.	Last date for submission of resolution plans	05 January 2024
16.	Process email id to submit EOI	cirp.mbipl@gmail.com

*As per the best available information received from the suspended Board of Directors.

Note - The abovementioned timelines are subject to the approval of an extension application which is to be filed by the resolution professional with the Hon'ble National Company Law Tribunal.



Ajit Gyanchand Jain
IBBI Registration No. IBBI/PA-001/IP-P00368/2017-18/10625
IBBI Registered Address: 204, Wall Street - 1,
Near Gujarat College, Ellis Bridge, Ahmedabad - 380006
For Mabsoot Buildhomes India Private Limited
AFA valid up to 10th October 2024
Date: 20 October 2023
Place: Ahmedabad